N.I.C.

HIGH COURT OF CHHATTISGARH, BILASPUR ORDER

Bilaspur, dated /3 May, 2022

The following members of Higher Judicial Service (HJS) as specified in column No. 2 of the table below are hereby appointed as Visitor of the Observation Home in their respective districts mentioned in column No. 3, with a direction to visit their respective Observation Home once in a month and send report in the prescribed format to this Registry positively by 10th of every month.

Apart from the above they may also give general information/suggestions for proper maintenance and running of the Observation Home as also for betterment of the juveniles kept therein with regard to their development, recreation, nutrition and hygiene etc.

TABLE

S. No.	Names of Judicial Officers (HJS) appointed as Visitors of Observation Homes.	District Headquarters having Observation Home
(1)	(2)	(3)
1.	Shri Santosh Kumar Tiwari, I Additional District & Sessions Judge, Raipur.	Raipur
2.	Shri Kiran Kumar Janga le, I Additional District & Sessions Judge, Raigarh.	Raigarh
3.	Shri Shailesh Sharma, Additional District & Sessions Judge (F.T.C.), Dantewada.	Dantewada
4.	Shri Krishn Pal Singh Bhadauriya, Additional District & Sessions Judge, Jashpur.	Jashpur

BY ORDER OF THE HIGH COURT,

Endt. No. 6179 III-6-3/16 (JJC-61) (ARVIND KUMAR VERMA)
REGISTRAR GENERAL 305.2022
Bilaspur, dated 13 May, 2022

Copy forwarded to:-

- (1) Additional Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (2) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for kind information of his Lordship.
- (3) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for kind information of his Lordship.
- (4) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for kind information of his Lordship.
- (5) Private Secretary to Hon'ble Shri Justice Sanjay S. Agrawal, High Court of Chhattisgarh, Bilaspur for kind information of his Lordship.
- (6) Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur for kind information of his Lordship.
- (7) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for kind information of his Lordship.

N.I.C.

- (8) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for kind information of his Lordship.
- (9) Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur for kind information of his Lordship.
- (10) Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for kind information of her Ladyship.
- (11) Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship*.
- (12) Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship*.
- (13) Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur for kind information of his Lordship.
- (14) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- (15) Registrar (Vigilance/I. & E./S. & A. Cell/Judicial/Ministerial), High Court of Chhattisgarh, Bilaspur *for information*.
- (16) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur *for information*.
- (16) Registrar (Computerization)-cum-Central Project Co-ordinator, E-Courts Mission Mode Project, High Court of Chhattisgarh, Bilaspur *for information*.
- (17) The District & Sessions Judge, Raipur/Raigarh/Dantewada/Jashpur *for information and necessary action*.
- (18) All Joint Registrar, High Court of Chhattisgarh, Bilaspur for information.
- (19) Additional Registrar (Judicial/D.E./Admn./Works/Viginance), High Court of Chhattisgarh, Bilaspur for information.
- (20) Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur *for information*.
- (21) Member-Secretary, Chhattisgarh State Legal Services Authority, Vidhik Sewa Marg, Bilaspur for information.
- (22) Secretary, Department of Women & Child Development, Government of Chhattisgarh, Mantralaya, Mahanadi Bhawan, Nawa Raipur, *for information & necessary action*.
- (23) Shri Santosh Kumar Tiwari, I Additional District & Sessions Judge, Raipur,
 Shri Kiran Kumar Jangade, I Additional District & Sessions Judge, Raigarh,
 Shri Shailesh Sharma, Additional District & Sessions Judge (F.T.C.), Dantewada,
 Shri Krishn Pal Singh Bhadauriya, Additional District & Sessions Judge, Jashpur,
 with a direction to visit the Observation Home in their respective District once in
 a month and send report in the prescribed format to this Registry positively by
 10th of every month.
- (24) Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
- (25) Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
- (26) Deputy Registrar (Confidential/Checker/Civil/Central Filling/D.E./D.E.(Appeal), High Court of Chhattisgarh, Bilaspur for information.
- (27) Assistant Registrar/Section Officer/In-charge, Accounts/Budget/Checker/Complaint/District Establishment/Establishment/I. & E./Juvenile Justice Cell/Pension/Protocol/Record Room (Admn.)/O/o R.G./S. & A. Cell/Vigilance/Works Section, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- (28) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this Order in the official web-site of this High Court.

(ARVIND KUMAR VERMA)
REGISTRAR GENERAL
13.05.2022